

(c) Final report of the High level panel is expected to be submitted by 31st October, 2011.

Closure notice to NTPC units in Orissa

121. SHRI K.E. ISMAIL: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the National Thermal Power Corporation (NTPC) has been served closure notice on some of its units in Orissa by the Orissa State Pollution Control Board (OSPCB) due to faulty fly ash management plan;

(b) if so, the names and other details of these plants and to what extent the closure would affect the power generation and the consumers; and

(c) what steps are being taken to solve the problem?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

Orissa State Pollution Control Board (OSPCB) served closure notice on all the 4 units of the Talcher Super Thermal Power Station (TSTPS) Stage-II at Kaniha in Orissa due to issues relating to environment and ash management.

(b) Stage-I of the plant is of the capacity of 2x500 MW and stage-II of the plant is of the capacity of 4x500 MW. Closure of units at TSTPS has resulted in loss of generation of 340 million units during 2nd July-13th July, 2011.

(c) Following the receipt of closure notice, NTPC took up with OSPCB and the Government of Orissa for revocation of notice. The closure notice was put on hold. Generation and supply of power resumed from 13.07.2011. An action plan comprising corrective measures is being implemented by NTPC and monitored by OSPCB.

Release of water by Damodar Valley Corporation (DVC)

122. SHRI SHYAMAL CHAKRABORTY: Will the Minister of POWER be pleased to state:

(a) how many times Damodar Valley Corporation (DVC) has released water during the last ten years;

(b) how many cusec water has been released, year-wise; and

(c) how many people have been affected during that period?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Damodar Valley Corporation (DVC) releases water around the year.

(b) The year-wise water release is given in Statement. (See below).

(c) DVC does not maintain any record with regard to number of people affected during such releases.

Statement

Year-wise release of water from Dams of DVC

Year	Total Release during the entire year in acre feet	Equivalent Release of Col. 2 in cusec *	Maximum Release in a day during the year in acre feet (date)	Minimum Release in a day during the year in acre feet
1	2	3	4	5
2001	4857669	6722	112219 (03.09.2001)	1500
2002	3274977	4532	97893 (29.09.2002)	1500
2003	4425666	6124	136718 (28.10.2003)	1500
2004	3993501	5511	114010 (20.09.2004)	1500
2005	2291723	3171	50094 (23.07.2005)	1500
2006	6208920	8591	488000 (22.09.2006)	1500
2007	8476800	11729	488000 (24.09.2007)	1500
2008	7020027	9687	139912 (21.07.2008)	1500
2009	3447965	4771	606000 (07.09.2009)	1500
2010	1625797	2250	20941 (21.09.2010)	1500

*Equivalent release in cusec signifies the discharge values in cusec, had water been released uniformly throughout the year.

Note:

1. Release advice and actual release made are in cusec only during flood discharge. At other times, when release is made for Irrigation, Municipal and Industrial water supply or Hydel generation, the release advice and the actual release made are in acre feet.
2. Minimum release indicated in the last column is for meeting the water requirement for Municipal and Industrial uses including mandatory release.
3. Water is released from Maithon and Panchet reservoirs, including flood releases, as per advice of Central Water Commission (CWC), Maithon Unit.